

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 09TH APRIL,2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
(IN OLD AUDITORIUM)
Dr. J.N.BAROWALIA DISTT. & SESSSIONS JUDGE (Retd.)
MR. ANAND SHARMA,ADVOCATE
Dr. ISHAN PANDIT MEDICIAL OFFICER,
P.H.C. HP HIGH COURT

* FOR SETTLEMENT *

501	FAO/50/2012 [Civil]	KASHMIRI LAL Versus	RAMESH SHARMA
502	FAO/82/2012 [Civil]	GANGANDEEP MAHAJAN KUBJA DEVI Versus	AMAN SOOD VIKAS BHARDWAJ SURINDER KUMAR SAKLANI
503	CR.R/4066/2013 [Criminal] [Listed 2 time(s)]	AMRITA DEVI SHER SINGH Versus	AMAN SOOD RAVINDER SINGH JASWAL C.S. THAKUR I.S. NARWAL
504	CR.R/61/2016 [Criminal]	AMAR SINGH NAZEEB MOHAMMED Versus HP MINORITIES FINANCE AND DEVELOP MENT CORPORATION	J.R.POSWAL JAGAT PAL VIRENDER SINGH RATHORE, AG VIKAS RATHORE

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Causelists generated on 07/04/2016 14:25:06

Sd/-
Addl.Registrar(J)
07/04/2016